

**IN THE HIGH COURT OF MANIPUR
AT IMPHAL**

"NOTIFICATION"

Dated, Imphal, the 20th March, 2019

There will be a reference on the sudden demise of Mr. Khumukcham Manihar Singh, Advocate today, the 20th March, 2019 at 11.30 a.m. for 45 minutes in Court Room No. 1. Court will resume thereafter.

BEFORE

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR
HON'BLE MR. JUSTICE KH. NOBIN SINGH
HON'BLE MR. JUSTICE MV MURALIDARAN

Reference by :

1. Mr. H.S. Paonam, Sr. Advocate, President High Court Bar Association, Manipur
2. Shri N. Kumarjit Singh, Advocate General, Manipur.
3. Shri. O. Madhuchandra Singh, Chairman, Bar Council of Manipur.
4. Shri. W. Darakishore, Sr. Panel Counsel, Central Government.

Reply by :

**HON'BLE THE CHIEF JUSTICE
(THERE WILL BE 2 MINUTES SILENCE)**

20/3/2019
**(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)**

Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

*For kind information and circulation
to the learned members*

20/2/2019

**(R.K. MEMCHA DEVI)
REGISTRAR (JUDL.)**